

an>

Title: Introduction of the Consumer Protection (Amendment) Bill, 2016 (Amendment of sections 16 and 20).

SHRI DUSHYANT CHAUTALA (HISAR): I beg to move for leave to introduce a Bill further to amend the Consumer Protection Act, 1986.

माननीय सभापति : प्रश्न यह है ः

"कि उपभोक्ता संरक्षण अधिनियम, 1986 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए। "

प्रस्ताव स्वीकृत हुआ।

SHRI DUSHYANT CHAUTALA: I introduce the Bill.